to Questions

170

Advertisement issued in local newspapers by the Joint Publicity Committee of Public Sector banks on drug problems

2136. SHRI VISHWASRAO RAMRAO PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Joint Publicity Committee of public sector banks had issued an advertisement in the local newspapers in Bombay on drug problems (advertisement in the 'Sunday Observer' of 27th September, 1989);

(b) whether in this advertisement names of two private doctors were mentioned for help;

(c) whether Government are aware tint there are voluntary organisations like Alcoholics Anonymous (AA) and Narcotics Ananymous (NA) doing service gratia which are engaged in helping the public; and

(d) if so, what are the reasons for giving publicity to only two private doctors by the Joint Publicity Committee?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b) Yes, Sir.

(c) and (d) The Joint Publicity Commute (JPC) has reported that it had issued the advertisement with the intention of highlighting the evils of drug abuse. JPC has also reported that the two Organisations mentioned in the advertisement are purely voluntary and charitable organisations involved in the fight against drug abuse.

## **Unutilised World Bank Funds**

2137. SHRI **KRISHNA** KUMAR BIRLA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that because of inordinate delays in project implementation substantial World Bank funds remained unutilised and are going to lapse; (b) if so, what is the project-wise underutilisation of World Bank aids;

(c) what is the percentage of increase iq project cost as a result of delay in its implementation; and

(d) what is the percentage by which the interest burden will go up on account of delays in projects implementation?

MINISTER OF FINANCE THE (PROF. MADHU DANDAVATE); (a) to (c) The assistance committed by the World Bank is utilised over the entire span of the project extending between six to eight years. Hence unutilised amounts would remain each year until project completion. Delayed utilisation of commitments of World Bank assistance may arise due to a number of factors, including currency fluctuations, and project related factors, such as availability of counterpart funding, environmental and other mandatory clearances, unanticipated cost savings and technical problems. At the end of project life, in case unutilised amounts remain, these are ordinarily cancelled, and not available for use in other projects. As on 31st December, 1989, against committed assistance of \$ 20. 23 billion, the cancellation of unutilised amounts totalled \$ 782. 5 million. This constitutes 3. 87 per cent or the assistance committed.

(d) Interest charges are not payable on committed but unutilised amounts, but only on amounts actually disbursed by the World Bank. There is consequently no additional burden of interest charges on account of delayed utilisation.

## Representation of Financial Institutionsn Boards of Companies. -

2138. SHRI KRISHNA KUMAR BIRLA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have laid down any policy with regard to the representation of financial institutions (LIC, GTC, UTT, IDBI, ICICI and IFCT) on the Boards of Companies in which the financial institutions have mere Investments and have not granted any loan; Written Answers

(c) what are the names of the companies in which the financial institutions are being represented as a result of such policy?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b) The Financial Institutions appoint their nominees on all MRTp Companies as per the existing guidelines in this behalf. As regards, non-MRTp Companies, nominees are appointed, inter alia, where institutional shareholding is 26 per cent or more and where institutional stake by way of term loan/investment exceeds Rs. 5, 00 crores.

(c) The names of Companies where institutional nominees are appointed is being collected and will be laid On the Table of the House.

पर्यटक कन्द्र के रूप में इलाहाबाद का विकास

2139. श्री सत्य प्रकाश मालवीय : क्या पर्यटन मंत्री 28 दिसस्बर, 1989 सभा में ग्रतारांकित को राज्य प्रश्न 414 के दिए गए उत्तर को देखेंगे और यह बताने की क्रुपा करेंगे कि :

(क) इलाहाबाद में नेहरू घाट, फास्ट फुड काउन्टर ग्रौर यात्री निवास के विकास के संबंध में अभी तक कितनी प्रगति हुई है ; ग्रौर

(ख) इन योजनाओं के कब तक पूरा हो जाने की संभावना है ?

वाणिज्य ग्रौर पर्यटन मंत्री (श्री ग्रहण कुमार नेहरू): (क) ग्रौर (ख)

"फास्ट फूडकाउंटर" इलाहाबाद में 1988-89 में क्रेंभ मेले के दौरान खोला गया था । ग्रन्थ दी परियोजनाग्रों का कार्य-निष्पादन उत्तर प्रदेश की राज्य सरकार द्वारा किया जा रहा है । यात्री निवास भवन का निर्माण कार्य चल रहा है तथा यह "कुर्सी-स्तर" तक पहुंच गया है । नेहरूघाट का विकास कार्य ग्रभी शुरू नहीं किया गया है । राज्य सरकार से पता चला है कि ये दोनों परियोजनाएं जून, 1991 तक पूरी हो जाएंगी।

## विद्यान सभाग्रों के चुनाव

2140. श्री सत्य प्रकाश मालवीय: क्या विधि और न्याय मंत्री यह बताने की ापा करेंगे कि :

(क) हाल ही में 27 फरवरी, 1990 राज्यों तथा संघ राज्य क्षेत्र को हए पांडिचेरी के विधान सभाग्रों के चुनावों में कितने उम्मीदवारों ने निर्दलीय उम्मीद-वार के रूप मैं नामांकन-पत्न दाखिल किए थे;

(ख) उनमें से कितने उम्मीदवार निर्वाचित हुए और कितनों की जमानत जब्त हो गई; ग्रौर

(ग) क्या सरकार गैर-संजीदा उम्मीद-वारों को चुनावों में भाग लेने से हतीत्सा-हित करने के लिए निर्वाचन संबंधी कानूनों में कुछ संशोधन करने का विचार रखती है?

ऊर्जी मंत्री साथ में नागर विमानन संत्रालय का ग्रतिरिक्त प्रभार (शी ग्रारिफ मोहम्मद खान): (क) ग्रौर (ख) निर्वाचन ग्रायोग से प्राप्त जानकारी संलग्न विवरण में दी गई है।

(ग) जी हां।